## GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES

### LOK SABHA

### **UNSTARRED QUESTION NO. 1521**

ANSWERED ON 3<sup>RD</sup> MAY, 2016

#### SURVEY ON FPI

#### †1521. SHRI LAKHAN LAL SAHU:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has conducted any survey/ study for assessing the potential and requirement of facilities for development of food processing industries in the country, including Madhya Pradesh and Chhattisgarh;
- (b) if so, the details and outcome thereof; and
- (c) the steps taken/proposed to be taken by the Government for providing adequate facilities for the development of food processing industries?

#### **ANSWER**

# MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI)

- (a): No Madam. Ministry of Food Processing Industries (MoFPI) has not conducted any survey/ study, in the recent past, to assess the potential and requirement of facilities for development of food processing industries in the country, including Madhya Pradesh and Chhattisgarh.
- (b): Does not arise.
- (c): MoFPI has been implementing various Plan Schemes for the promotion and development of food processing sector in the country. Under these schemes, financial assistance in the form of grants-in-aid is provided to the entrepreneurs/State Governments agencies for implementation of the projects of Mega Food Parks, Cold Chain, Abattoirs, Research & Development, Quality Assurance and Food Safety Scheme having the scheme component of Hazard Analysis and Critical Control Points (HACCP)/ International Organization for Standardization (ISO) 22000 etc. and setting up/upgradation of food testing laboratories.

A Special of Fund of Rs. 2000 crore has been set up by the Government of India in NABARD to make available affordable credit to designated food parks and to the food processing units in such Parks. Loan for food and agro-processing up to an aggregate sanctioned limit of Rs. 100 crore per borrower and construction of storage facilities (warehouses, market

yards, godowns and silos) including cold storage units/cold storage chains designed to store agriculture produce/products has been covered under Priority Sector Lending.

Foreign Direct Investment (FDI) has been permitted in setting up food processing industry & infrastructure upto 100% through automatic route. In the Budget of 2016-17 Government has announced 100% FDI in Marketing of Food Products produced and manufactured in India. The Government has also given various fiscal incentives for setting up of food processing facilities.

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